37

SUPPLEMENTARY DEMANDS FOR GRANTS (ASSAM) 1990-91

MINISTER OF FINANCE (SHRI YASHWANT SINHA): Madam, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for expenditure for the Government of Assam for the year 1990-91.

[Placed in Library. See No. LT-2199/91) *No. LT-2204/91]

THE BUDGET (TAMIL NADU) 1991-92

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): Madam, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of Tamil Nadu for the year 1991-92. [Placed in Library, See No. LT-2205/91]

SUPPLEMENTARY DEMANDS FOR GRANTS (TAMIL NADU) 1990-91

MINISTER OF FINANCE THE (SHRI YASHWANT SINHA): Madam, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for expenditure of the Government of Tamil Nadu for the year 1990-91. [Placed in Library. See No. LT-2206/917

THE BUDGET (UNION TERRITORY OF PONDICHERRY) 1991-92

MINISTER OF FINANCE THE (SHRI YASHWANT SINHA): Madam, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of Union Territory of Pondicherry for the year 1991-92. [Placed in Library, See No. LT-2207/91[

SUPPLEMENTARY DEMANDS FOR GRANTS (UNION TERRITORY PONDICHERRY) 1990-91

MINISTER OF FINANCE THE (SHRI YASHWANT SINHA): Madam, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for expenditure of the Government of Union Tertitory of Pand charry for the year 199 -91. [Placed in Li rary, Sec No. LT-2.50./913

REPORTS OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI DIPCN GHOSH (Wast Bengal): Madam, I beg to lay on the Table, a copy each (in English and Hindi) of the following Reports of the Committee on Public Undertakings:-

- (i) Tenth Report of the Committee on Public Undrtakings on action taken by Government on the recommendations contained in their fifty-eighth Report (Eighth Lok Sabha) on Air India Undue benefit to private operators.
- (ii) Eleventh Report of the Committee on Public Undertakings on action taken by Government on the recommendations contained in their Sixtythird Report. (Eighth Lok Sabha) Cochin Refineries Limited.

REPORTS OF THE COMMITTEE ON WELFARE OF **SCHEDULED** CASTES AND SCHEDULED

श्री राज मोहनगांधीः (उत्तर प्रदेश) -महोदगा, हैं विश्वित जातियें और शिन सचित जनजाियां के करणा संबंधी संभित्ति के िराजिधिक प्रतिविद्या की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सक्षा एटन प रखता हूं :---

- (i) इंडि न रेलवे कं ट्रक न कम्पनी लियिटेड रें परिचित्त जारियों और अन-सचित जाएगीमाँ के लिए गान्धमा स्रीय नियोजन--रे: मंगलय (रेसवे वर्ष) के संबंध में चौथा प्रतिबेदन।
- (ii) देना बैंक में अनुसूचित जातियों भीर केनुस्थित जञ्जातियों के विच चार-क्षण और निरोजन तथा अनुसरिय जातियों भ्रोर अनुगृतिय जनजातियों को वैव परा उपलब्ध वाराई गई ऋण स्थारी--मंत्रालय (गर्थिक कार्य शिग्ग--वैकिंग प्रभाग) के संबंध में 49वें प्रतिवेदन (ब्राठवीं लोब सभा) पर की गई कार्य-बाही के संबंध में पांचवां प्रतिवेदन।